## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 11/NCLT/AHM/2017 Gujarat High Court CA no. 413/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017

Name of the Company:

Heavy Metal and Tubes Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1 SWATI SOPARKAR

ABVOCATE PETITIONER

Suparless\_

2. Pathile Achemy

Learned Advocate Mrs. Swati Soparkar present for Petitioner. Learned Advocate Mr. Pathik Acharya present for Official Liquidator.

Official Liquidator filed Representation.

Heard arguments of both sides.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 17th day of April, 2017.